## **Declaration of Assets and Liabilities**

Year 2022

I, PRABHAT K	UMAR	, son	/dau	ighter/wife ofV.DAYNATHJHA
aged2.7	years,	belonging	to	BIHAR VIDHAN SABHA
service and presently work	king as	PUBLI	C.F	RELATION OFFICER
give herein below the deta	ils of the	e assets (im	nmov	vable, movable, bank balance, etc.) of
myself, my spouse and dep	pendants	s*:		

## A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	5,0002	1			3
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	10,000 /-				
(iii)	Bonds, Debentures and Shares in companies	NIL				
(iv)	Other financial institutions,			X	8	
	NSS, Postal Savings, LIC Policies, etc	NIL		1		
(v)	Motor Vehicles (details of make, etc.)	NIT				1
(vi)	Jewellery (give details of weight and value)	NIL				
(vii)	Other assets, such as values of claims / interests	NIL				

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

## B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	ANCESTRAL				
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	Do		MIN		
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Do		1414		
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Do				
(v)	Others (such as interest in property)	Do				

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	NIL	1
	(ii) Loans from financial institutions	NIL	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	pir
	(b) dues to departments dealing with supply of water	NIL	
	(c) dues to departments dealing with supply of electricity	NIL	

	(d) dues to departments dealing with telephones	NIL	\ \ \ \ \ \ \ \ \ \ \ \ \ \ \ \ \ \ \ \
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	
	(f) Other dues, if any	NIL	\
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto	O	onle
	which Income Tax Return filed. Give also Permanent Account Number (PAN)]	GILLPK7911J	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL	
	(iii) Sales Tax [Only in case of proprietary business]	NIL	
	(iv) Property Tax	NIL	

## C. <u>Personal Detail</u>

GPF/CPF/PRAN No.	:-	110117038900
Gender	. 1-	M (M/F)
Date of Birth	:-	0 4 0 2 1 9 9 5 (DD/MM/YYYY
Class/Group	:-	B (A/B/C)
Cadre	:-	BIHAR VIDHAN SABHA, PATNA
		(Full Name e.g. B.A.SBihar Administrative Service,
		B.S.S Bihar Secretariat Service etc.)

Home District :- DARBHANGA

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature Prabhat Kumar

Name of Employee: ..PRABHAT..KUMAR

Place: PATNA Designation: PUBLIC RELATION OFFICER

Date: 25-02-2022 Department: BIHAR LEGISLATIVE ASSEMBLY

SECRETARIAT, PATNA

Note: Please sign each page of the declaration. Asset declaration form

must be in A4 size white paper with computer typed (single side) in prescribed format.